

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs.): DELHI

ORDER

Consequent upon the sudden demise of Sh. Vinod Kumar, Orderly, E.C. 94959437 S/o Sh. Ram Ji Lal, expired on 10.02.2023 his name is hereby struck off from the pay scroll of this office with effect from 11.02.2023 (F/N) as per rule 5(2) of CCS (Pension) Rules, 1972.

N 29/6/23

(NAROTTAM KAUSHAL)
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs.),
DELHI

No. 43168-43190 PF/Admn-III/2023

Dated, Delhi the _____

Copy forwarded for information and necessary action to :-

1. Personal office, Ld. Principal District & Sessions Judge (HQs.), THC, Delhi
2. The Ld. Principal District & Sessions Judge North-West District, Rohini Courts, Delhi
3. The Accounts Officer/DDO, North-West District, Rohini Courts, Delhi (Copy of Death Certificate)
4. The Admn. Officer (Judl.)/Branch Incharge, Admn. Branch, North-West District Rohini Courts Delhi
5. The Pay & Accounts Officer, PAO, North-West District, Rohini, Delhi (through concerned A/c Branch).
6. The Administrative Officer (Judl.), Vigilance Branch, (Central District), THC, & North-West District, Rohini Courts, Delhi
7. The Dealing Officials, Seniority & Promotion, Posting and Transfer, Admn-III, THC, Delhi
8. The Branch In charge, Admn. I, II and III Tis Hazari Courts, Delhi
9. The Dealing Officials, Leave seat, (Central District), THC, & North-West District Rohini Courts Delhi
10. The Dealing Official, Pension Cell, North-West District, Rohini Courts, Delhi
11. The Dealing Official, ACR Cell, THC, Delhi
12. Website Committee, English/Hindi, Tis Hazari Court Delhi.
13. The Dealing Official Layers, Tis Hazari Courts, Delhi
14. The Dealing officials, Appointment seat, Admn. Branch-III, THC, Delhi
15. Smt. Asha on behalf of the deceased, official i.e. Late Sh. Sh. Vinod Kumar, Orderly, E.C. 94959437 S/o Sh. Ram Ji Lal, R/o C-65-66, Block- C Gali No.-3, Mansa Ram Park, Uttam Nagar, Delhi (Private. Accommodation)

Simmi Kapoor
29/5/23

(Simmi Kapoor)

Administrative Officer (J)

Administration Branch-III

Principal District & Sessions Judge (HQs.) Office, Delhi